

(e) if so, the details thereof and how the Ministry is planning to go ahead in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) to (c) The Minister of Petroleum and Mining of Venezuela had a meeting with the Minister of Petroleum and Natural Gas of India on 24.09.2013 during which it was agreed to enhance and deepen bilateral cooperation in the energy and industrial sector.

Crude oil is imported by Public Sector Oil Companies (OMCs) by way of Term Contracts with National Oil Companies (NOCs) of oil producing countries which have exportable surplus of crude oil based on techno-economics and from energy security point of view.

OMCs are open to discussions with Petroleos de Venezuela S.A. (PdVSA) for procurement of Venezuelan crude.

(d) No such specific proposal was discussed in the meeting held on 24.09.2013 between the two Ministers.

(e) Does not arise, in view of (d) above.

#### **Price difference between ATF and Petrol**

2609. SHRI D. P. TRIPATHI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that prices of Aviation Turbine Fuel (ATF) is less than that of petrol prices in the country;

(b) if so, the details thereof;

(c) whether oil companies are not incurring losses due to low prices of ATF; and

(d) if so, what are the reasons for the difference in the prices of these products?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) and (b) As informed by Indian Oil Corporation Limited (IOCL), the basic selling price of Aviation Turbine Fuel (ATF) prior to Duties, Taxes and Levies *i.e.* Assessable value, is higher than that of Petrol at all the four Metros as on 1.2.2014 as detailed in table given below:

Comparison of Assessable value of ATF *vis-a-vis* Petrol at Metros as on 1.2.2014

Product	Delhi	Kolkata	Mumbai	Chennai
ATF	57,027.74	62,332.82	56,559.00	57,693.92
Petrol	48,725.28	51,961.59	52,453.06	48,381.21

(c) and (d) The Public Sector Oil Marketing Companies (OMCs) are not incurring losses on the sale of ATF.

**Requirement of Natural Gas in the country**

2610. SHRI K. C. TYAGI:

SHRIMATI RAJANI PATIL:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the total quantity of natural gas available at present and the quantity likely to increase in the next two to three years in the country;

(b) the total requirement of natural gas at present in the power and fertilizer sectors and the likely increase in demand in the next two to three years in the country;

(c) the cost of production of natural gas and the rate at which it is being sold to these sectors;

(d) whether there is a gap between demand and supply of natural gas in the country; and

(e) if so, the steps taken by Government to meet the demand of natural gas in the country?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) In the year 2012-13 total gas available in the country was around 151.51 MMSCMD which included 40.07 MMSCMD of R-LNG. As per available information, the domestic gas production in the year 2013-14 (April to September, 2013), 2014-15, 2015-16 and 2016-17 is likely to be 97.472 MMSCMD, 129.2 MMSCMD, 139.2 MMSCMD and 175 MMSCMD respectively.

(b) As per the report of Working group of Petroleum and Natural Gas for 12th five year plan, the requirement of natural gas by power and fertilizer sector in the current year and next three years is as follows: